

(b) The scheme of Post-Institutional Practical Training has been initiated on the recommendations of the Scientific Man Power Committee and is designed to provide, to students of Engineering and Technology, opportunities for general practical training so as to condition them for useful employment.

(c) The training will be given in India.

Shri Sinhasan Singh: What are the institutions which impart this training in India? May I know their names?

Shri K. D. Malaviya: These institutions are recognised by the Central Government and they are situated throughout the country. I have not got their names here.

Shri T. S. A. Chettiar: May I know whether these people who are chosen for practical training are sent there only on the guarantee that when they come back they will be provided with jobs to their satisfaction according to the training they have received?

Shri K. D. Malaviya: No such guarantee is given.

LEAVE RESERVES

*1114. **Shrimati Renu Chakravartty:** Will the Minister of Finance be pleased to state:

(a) the percentage of leave reserves maintained in the various departments of the Government of India;

(b) whether it is a fact that earned leave is being refused or delayed in departments due to arrears of work; and

(c) if so, whether Government intend to increase the strength of the staff?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Leave reserve is maintained only for the posts which are normally filled by direct recruitment. In the Departments of the Government of India, before the war, the leave reserve for such grades was 14 per cent. of the permanent strength. Since 1945 this has been supplemented by a reserve equal to 5 per cent. of the temporary strength of such posts.

(b) The grant of leave is an administrative matter and is necessarily subject to the exigencies of service. It is not, however, Government's policy to refuse or delay leave

as a matter of course on the ground of existence of arrears of work, if the leave is required for good reasons.

(c) In view of the reply to part (b) above, the question of increase of staff does not arise in this context.

Shrimati Renu Chakravartty: May I know whether Government are aware that a large number of Government offices are refusing to give leave because they have not got enough personnel?

Shri M. C. Shah: I have said that that is not so. When there are good reasons, generally they grant leave.

Shrimati Renu Chakravartty: This has become almost a general rule that leave is not granted. Therefore, I would like to know whether Government propose to increase the number of leave reserve from 4 per cent. to the normal 14 per cent.

Mr. Deputy-Speaker: The fact is not admitted. What is the good of pursuing this matter?

Shri Vittal Rao: May I know whether the percentage of leave reserve varies from Department to Department?

Shri M. C. Shah: It is generally 14 per cent.

Mr. Deputy-Speaker: The question list is exhausted. To go back to it from the beginning, is Mr. Dasaratha Deb here? I find he is not here. Then we shall go to the next business.

Shrimati Renu Chakravartty: Can we not have more questions admitted? Normally we find that we are able to get through all the questions before the first one hour.

Mr. Deputy-Speaker: I will try to get more and more questions admitted, but with less questions we can have more supplementaries.

The Deputy Minister of Home Affairs (Shri Datar): With your permission, I should like to make a slight correction so far as question 1111 is concerned. I stated that there was no all-India Act. I find now that there is one all-India Prevention of Sati Act, 1830.

Mr. Deputy-Speaker: Very well. The Question List was over.